GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2533 (To be answered on the 17th March 2022)

ARTEFACTS OF AIR INDIA

2533. SHRI SANJAY SADASHIV RAO MANDLIK SHRI DHAIRYASHEEL SAMBHAJIRAO MANE SHRI SHRIRANG APPA BARNE SHRI SUDHEER GUPTA SHRI BIDYUT BARAN MAHATO

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has clarified the details regarding the ownership of art collection built by J.R.D. Tata after mega Air India transfer deal with the Tata's;

(b) if so, the details regarding the future of the said art collection;

(c) whether some of the artefacts are in a dilapidated condition and are not maintained properly by Air India Officials and if so, the details thereof;

(d) whether some artefacts are missing and even available for sale in the market and if so, the details thereof;

(e) whether some former or serving Air India officials are indulged in stealing and selling of such aftefacts in the market: and

(f) if so, the details thereof and the action taken/likely to be taken by the Government against such erring Officials?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b): The Government has decided to transfer the art collection of Air India to National Gallery of Modern Art, an organization under Ministry of Culture. (c) and (d): Presently, the art collection of Air India is kept in the Air India Building in Mumbai under 24 x 7 CCTV surveillance under the supervision of the security personnel. As per records of Air India, 19 paintings were destroyed in various fire incidents, 02 were scrapped, 01 was broken and few were not traceable. Further, one painting "Flying Apsara" was found stolen/misplaced. A FIR in the case was registered with Delhi Police. The painting was subsequently recovered.

(e): No such instance has come to the notice of the Ministry.

(f): Does not arise in view of (e) above.